

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 28358/2020

(Arising out of impugned final judgment and order dated 17-12-2020 in LD-VC-CRI No. 73/2020 17-12-2020 in LD-VC-CRI No. 74/2020 17-12-2020 in LD-VC-CRI No. 75/2020 17-12-2020 in LD-VC-CRI No. 77/2020 17-12-2020 in LD-VC-CRI No. 78/2020 17-12-2020 in LD-VC-CRI No. 79/2020 17-12-2020 in LD-VC-CRI No. 80/2020 17-12-2020 in LD-VC-CRI No. 81/2020 17-12-2020 in LD-VC-CRI No. 82/2020 17-12-2020 in LD-VC-CRI No. 83/2020 passed by the High Court Of Judicature At Bombay At Goa)

RYAN FERNANDES & ORS.

Petitioner(s)

VERSUS

STATE OF GOA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.136663/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.136664/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.136662/2020-EXEMPTION FROM SURRENDERING WITHIN TIME and IA No.136665/2020-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 30-12-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
(VACATION BENCH)

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
Ms. Ankita Wilson, Adv.
Ms. Harini Raghupathy, Adv.
Mr. Satya Mitra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable on 05.01.2021 before the appropriate Bench.

Time to surrender is extended till 06.01.2021 or until further orders of this Court.

(SANJAY KUMAR-II)
AR-CUM-PS

(R. NATARAJAN)
AR-CUM-PS

(NISHA TRIPATHI)
BRANCH OFFICER

(Copy of this Order be given today)